

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A./62/4889/2020

This the 17<sup>th</sup> day of November, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. MOHD JAMSHEDE, MEMBER (A)**

1. Dr. Farooq Ahmad Teli, Age 32 years, S/o Abdul Salam Teli, R/o Hassanpora, Arwani Bijbehara, District Anantnag.
2. Dr. Arfat Waheed, Age 32 years, S/o Mohammad Ashraf Kelu, R/o Nowabad Challa, Bhaderwah, Doda.
3. Dr. Abraq Asma Riyaz, Age 32 years, D/o Mir Riyaz Ahmad Kamili, R/o Sanat Nagar, Near Flour Mill.
4. Dr. Akhter Rasool Baba, Age 36 years, S/o Ghulam Rasool Baba, R/o Lar Ganderbal.
5. Dr. Suhail Sidiq, Age 33 years, S/o Mohammad Sidiq, R/o Mandar Bagh, Baghat Barzalla

.....Applicants

(Advocate: Mr. S A Makroo)

**Versus**

1. State of Jammu & Kashmir through Commissioner/Secretary to Govt. Health & Medical Education Department, Health and Medical Education Department, Civil Secretariat Srinagar/Jammu.
2. Director, Health Services Kashmir, Srinagar.
3. Director, Sher-I-Kashmir, Institute of Medical Sciences, Soura, Srinagar.

.....Respondents

(Advocate:- Mr. Rajesh Thappa, 1<sup>st</sup> Deputy Advocate General)

**O R D E R**  
**[O R A L]**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

The learned counsel for the applicants submits that he wishes to withdraw the OA.

2. In view of the submission of learned counsel for the applicants, the TA is dismissed as withdrawn. No order as to cost.

**(MOHD JAMSHED)**  
**MEMBER (A)**

*Arun/-*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**